NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
IA 78/17 in	-	For filing	241(1)	Mr. I.G. Kashinath & Others Vs.
CP No.13/		objections		Ramgad Minerals & Mines Pvt. Ltd.,
2017				& Others.
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SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	YADUNANDAN,S 9844878889	petitione	yordes, s
2)	SHUBHANG SKTZUR	Respondente	S.S. Shubby
	9448077778		

ORDER

Counsel for Petitioner is present. He undertake to file death certificate of R2 and he also undertake to file objections for IA 78/17. Counsel for Respondent is also present. Counsel for Respondent informed the Tribunal that, he would file objection to the main petition subject to disposal of I.A 78/17. List it on 24/10/2017/

Member (T)

Member (J)